

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:356  
ANSWERED ON:03.12.2010  
SETTING UP OF POWER PROJECTS  
Biswal Shri Hemanand ;Punia Shri P.L.

**Will the Minister of POWER be pleased to state:**

- (a) the details of the proposals received by the Union Government for setting up of power projects in their States during the last three years and the current year;
- (b) the number of proposals sanctioned during the above said period and those still pending for approval with the Union Government;
- (c) the reasons for the pendency of the proposals; and
- (d) the time by which these proposals are likely to be approved by the Union Government?

**Answer**

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 356 TO BE ANSWERED IN THE LOK SABHA ON 03.12.2010 REGARDING SETTING UP OF POWER PROJECTS.

(a) to (d) : With the enactment of the Electricity Act, 2003, concurrence of Central Electricity Authority (CEA) is not required for setting up of new thermal generation projects. However, concurrence of CEA is required for setting up of hydro generation projects estimated to involve capital expenditure exceeding such sum as may be fixed from time to time, by notification by the Central Government.

Detailed Project Reports (DPR) of 15 Hydro Electric Projects (HEP) have been received from the various State Governments during the last three years and in the current year. DPRs of 10 HEPs have been returned to the State Governments for the reasons detailed in Annex.

Out of the remaining 5 DPRs, CEA has accorded concurrence to Gundia HEP Stage-I (200 MW), Karnataka. Baglihar Stage-II HEP (450 MW) was considered in the CEA meeting held in November, 2010 for accord of appraisal and letter from CEA is likely to be issued soon after receipt of certain information desired from Jammu and Kashmir Power Development Corporation.

Concurrence meeting is scheduled to be held for Sainj HEP (100 MW) in Himachal Pradesh on 01.12.2010.

DPRs of two HEPs, namely, Vyasi HEP (120 MW), Uttarakhand and Shongtong Karcham HEP (450 MW), Himachal Pradesh are presently under examination. CEA would endeavour to accord concurrence to these two schemes, as far as practicable, within a period of 90 (ninety) working days, if the DPRs are found to be technically optimum and viable with necessary inputs/clearances having been tied up.